GOVERNMENT OF INDIA HEAVY INDUSTRIES AND PUBLIC ENTERPRISES LOK SABHA

UNSTARRED QUESTION NO:4846
ANSWERED ON:09.12.2010
OPERATIONAL AUTONOMY TO NAVRATNA COMPANIES
Alagiri Shri S.; Laguri Shri Yashbant Narayan Singh

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether any Public Sector Undertaking ,which enjoys operational autonomy of Navratna can recruit directly any persons for any category officers/ officials in its corporate office and jurisdiction office; and
- (b) if so, the details thereof alongwith the provision laid down in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARUN YADAV)

(a) and (b); The Boards of Navratna Central Public Sector Enterprises (CPSEs) have been delegated powers for creation (upto E-6 level) and winding up of below Board posts. All appoinb-nents would also be in the powers of the Boards and would include the power to effect internal transfers and re-designation of posts.